

C. A. T. Bench, JAIPUR

Date of Order	Orders
19-7-94	None present for the parties. The aforesaid Bench has not been formed today. Be listed before that Bench on 2-8-94. <i>[Signature]</i> REGISTRAR Admin. Member 2-8-94 CASE NOT REACHED PUTUP FOR H. ON 2-8-1994 <u>BK Meena</u> COURT MASTER 8-8-94 <u>Adjournd</u> SAS: <u>REACHED</u> PUTUP FOR HEARING ON 12-9-1994 <u>BK Meena</u> COURT MASTER
12/9/94	CASE NOT REACHED PUTUP FOR HEARING ON 28/9-1994 B.O. COURT MASTER
28.9.94 Only 2nd do in app. on 5981 22-10-94 <i>[Signature]</i>	St. Manish Bhandari, counsel for the applicants, none for the respondents. The learned counsel for the applicants does not press this Review Application on merits. It is, therefore, dismissed with no order as to costs. <i>[Signature]</i> (O. P. Sharma) Administrative Member <i>[Signature]</i> Gopal Krishna Member (Judge)